

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH, (COURT-II)**

**Item No. 228**

**(IB)-1138(ND)/2018**

**IA/512/2019, IA/1684/2019, IA-2020/2020, IA/1293/2021**

**IN THE MATTER OF:**

**M/s. R J Packwells Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**M/s. Nibula Print and Pack Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 19.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**Mr. Ritesh Khare & Mr. Akhilesh for Commercial Tax Department in IA  
2020 of 2020**

**Mr. Shailendra Singh & Ms. Muskaan Garg, Advocates for RP**

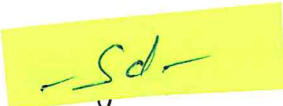
**Advocate Sumit Shukla for ex-management of the CD**

**Ashok Kriplani, RP**

**Advocate Sumit Shukla for ex-management of the CD**

**ORDER**

List the matter on 12<sup>th</sup> April, 2021.



**(L.N. GUPTA)  
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**